

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/20/2021

This the 25th day of February, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Zakir Hussain Sheikh, Age 52 years, S/o Abdul Gani Sheikh, R/o Village Sangram Bhatta, Tehsil and District Kishtwar-182204..

.....Applicant

(Advocate:-Mr. Waseem Akram Mir for Mr. N D Qazi)

Versus

1. Union Territory of Jammu and Kashmir, through Commissioner/Secretary, Forest Department, Civil Secretariat, Jammu-180001.
2. Conservator of Forest, Chenab Circle Doda.
3. Divisional Forest Officer (Marwah), Vijay Kumar SFS.
4. Forest Range Officer (Udil), Marwah Forest Division.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General, for Mr. Amit Gupta, Additional Advocate General)

ORDER

[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant submits that he wishes to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)